

[English]

Fertiliser Distribution by MMTC

1749. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals and Metals Trading Corporation propose to enter the new area of domestic distribution of fertilizers by opening new godowns and operating from existing ones in coordination with other State organisations;

(b) if so the details thereof and the reasons therefor; and

(c) the details of its markets plan and agreement signed with the Fertilizer Corporation of India and other public, private and cooperative sector organisations?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to I(c). MMTC has decided in principle to undertake domestic marketing, to start with, of imported DAP in selected districts purely in trail basis. Arrangements are being made to post trained personnel for handling various operations connected with this activity. Discussions are also in progress for procurement of indigenous DAP but no agreement has yet been finalised with any Organisation.

Construction of Boko Sonapahar Road

1750 SHRI UDDHAB BARMAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether North Eastern Council has any project of construction of Boko Sonapahar road connecting Nationals Highway No. 37; and

(b) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYLER) : (a) No, Sir.

(b) Does not arise.

[Translation]

Investment Activities

1751. Dr. LAL BAHADUR RAWAL: will the Ministry of FINANCE be pleased to state

(a) whether the investment activities have generally come to stand still since the exposure of the securities scam;

(b) If so, the estimated amount of the transactions made by the Reserve Bank of India and the branches of State Bank of India and other public sector banks during each of the months in 1992 and the comparative figures during the corresponding period of the previous year; and

(c) the steps taken by the Government so far for encouraging investment activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) : No, sir

(b) . Does not arise.

(c) . The following major steps have been taken by the Government for encouraging investment activities :-

- 1) Notifying the rules and regulations framed under Securities and Exchange Board of India Act, 1992 governing the operations of the various market intermediaries including stock brokers, merchant bankers, portfolio managers and mutual funds
- 2) Notifying the rules and regulations